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Title : Need to ensure uninterrupted gas supply from GAIL to various industrial units in Nagapattinam Parliamentary Constituency, Tamil Nadu.

SHRI A.K.S. VIJAYAN (NAGAPATTINAM): In my Nagapattinam constituency, there is an edible oil mill run by a Gujarat-based businessman. In this oil mill, around 500 workers are employed directly and indirectly. This mill uses gal fuel as energy source instead of diesel to protect environment from pollution and hazardous effect. Moreover, in my constituency availability of natural gas is there as ONGC is exploring oil and gas from these places and it is supplying gas to GAIL and it sells and distributes gas to the needy people and companies. As such, this edible oil mill and M/s. Kannppan's Steel Factory are getting gas from GAIL since its inception, that is, for the past several years. Now, the GAIL is refusing to supply gas to these factories without citing any reason. On the one side, ONGC is supplying plenty of gas to GAIL as much as they want or require, and on the other side, the extra gas produced by ONGC is burnt as flare. Due to this, these companies are not getting gas to continue their operation. Both ONGC and GAIL offices are functioning in my constituency, but they are not ready to supply gas to these factories which are located in my constituency. At the same time, they are willing to sell to outside agencies in my constituency. I understand that ONGC office, which is currently functioning effectively without any problems from Nagapattinam, is sought to be shifted to some other place.

Hence, I urge upon the Government to take immediate steps to ensure uninterrupted supply of gas to these industrial units and also stop the move to shift ONGC office from Nagapattinam.